

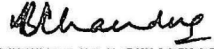
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st December to 25th December, 2023:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. SANJAY KHANAGWAL	SPL.JUDGE(PC ACT)(CBI)-12	01.12.2023	
2	SH. SATISH KUMAR ARORA	SPL.JUDGE(PC ACT)(CBI)-05	02.12.2023	
3	SH. NARESH KUMAR LAKA	SPL.JUDGE(PC ACT)(CBI)-20	03.12.2023	Sunday
4	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	04.12.2023	
5	SH. GAGANDEEP SINGH	SPL.JUDGE(PC ACT)(CBI)-04	05.12.2023	
6	MS. NAMRITA AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-21	06.12.2023	
7	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-6	07.12.2023	
8	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	08.12.2023	
9	SH. JAY THAREJA	SPL.JUDGE(PC ACT)(ACB)-02	09.12.2023	
10	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	10.12.2023	Sunday
11	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	11.12.2023	
12	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	12.12.2023	
13	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	13.12.2023	
14	SH. MANOJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	14.12.2023	
15	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	15.12.2023	
16	SH. MANOJ KUMAR	SPL.JUDGE(PC ACT)(CBI)-17	16.12.2023	
17	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	17.12.2023	Sunday
18	SH. RAJESH KUMAR GOEL	SPL.JUDGE(PC ACT)(CBI)-16	18.12.2023	
19	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	19.12.2023	
20	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	20.12.2023	
21	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	21.12.2023	
22	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	22.12.2023	
23	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	23.12.2023	
24	MS. DEEPALI SHARMA	SPL.JUDGE(PC ACT)(ACB)-01	24.12.2023	Sunday
25	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	25.12.2023	Holiday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2023/ 22274C-22326C

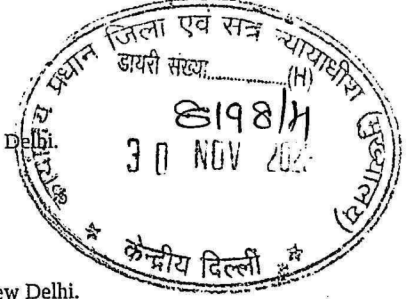
Dated, Delhi the 28.11.2023

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Abbasudul

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Website 1185

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